

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No.77 of 2025 (SZ)**

**In the matter of:**

Tribunal on its own motion SUO MOTU

based on the News Item in The New Indian Express Newspaper,  
Chennai edition dt: 15.04.2025,

“Land sharks swallow ECR beaches in Chengalpattu”.

... Applicant(s)

Versus

The Chief Secretary to Government of Tamil Nadu,  
Chennai and Ors.

...Respondent(s)

**REPORT FILED BY 5<sup>TH</sup> RESPONDENT-**  
**THE DISTRICT COLLECTOR CHENGALPATTU**

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Through

Dr. D. Shanmuganathan

Standing Counsel for Government of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

**DATE:18.06.2025**

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No.77 of 2025 (SZ)

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU  
based on the News Item in The New  
Indian Express Newspaper, Chennai  
edition dt: 15.04.2025, "Land sharks  
swallow ECR beaches in Chengalpattu".

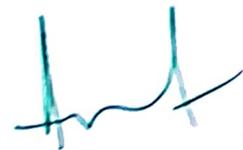
And

The Chief Secretary to Government of Tamil Nadu, Chennai and  
Ors.

...Respondent(s)

ACTION TAKEN REPORT FILED BY THE DISTRICT COLLECTOR.  
CHENGALPATTU

I, S.Arunraj, S/o. R.Samuthira Pandiyan, male, aged about 31 years residing  
at the Collector's bungalow, Chengalpattu, discharging duties as District  
Collector, Chengalpattu, do hereby solemnly affirm and sincerely state as  
follows:-



DISTRICT COLLECTOR  
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(3/15)

2. It is submitted that the National Green Tribunal has registered the Original Application No. 77 of 2025 (SZ) on its own motion SUO MOTU based on the news item in the New Indian Express Newspaper, Chennai edition dt: 15.04.2025, titled "Land sharks swallow ECR beaches in Chengalpattu".

3. When the above case came up for hearing on 24.04.2025, the Hon'ble Tribunal was pleased to pass the following directions:-

*"(a) The above Original Application has been Suo Motu registered by this Tribunal based on a news item reported in 'The New Indian Express', Chennai Edition dated 15.04.2025, titled "Land sharks swallow ECR beaches in Chengalpattu".*

*(b) Let notice be issued to the respondents through the Tribunal as well as privately.*

*(c) The learned counsel Dr. D. Shanmuganathan accepts notice on behalf of Respondents No.1, 2 & 6 and Ms. Aarti representing Mr. S. Sai Sathya Jith accepts notice on behalf of Respondents No.3 & 5.*

*(d) It is stated by the learned counsel appearing for the Tamil Nadu State Coastal Zone Management Authority that already on 15.04.2025 the team of members headed by the District Collector including the District Environmental Engineer - DCZMA, Tahsildar - Thiruporur, Planning Assistant - DTCP, Surveyor - Kelambakkam Firka, Revenue Inspector - Kelambakkam Firka and Village Administrative Officer - Muttukadu Village visited the place and taken cognizance of the fact.*

*(e) The learned counsel also states that they are in the process of issuing notice under Section (5) of the Environment (Protection) Act, 1986 and seeks a short accommodation.*

*(f) Accordingly, let the matter be listed on 04.06.2025 for filing the action taken report.."*

  
DISTRICT COLLECTOR  
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DISTRICT COLLECTOR  
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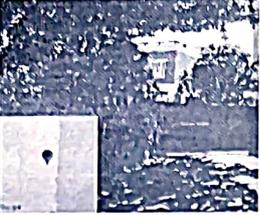
4. It is submitted that, pursuant to the above order of the Hon'ble National Green Tribunal, the Tahsildar, Thiruporur, and the District Environmental Engineer, Chengalpattu, were instructed to conduct a joint inspection along the coastal region in Muttukadu village, Thiruporur Taluk, to identify violations of the Coastal Regulation Zone (CRZ) Notification, 2011. Accordingly, inspections were carried out. During the inspections, 22 violations were identified. Details of the violators—including survey numbers, GPS coordinates, ownership of buildings, CRZ classification, and photographs of the buildings—have been furnished to the Tamil Nadu State Coastal Zone Management Authority for taking necessary action under Sections 10 and 19 of the Environment (Protection) Act, 1986, against the violators. The details of violations are as follows:

**Details of the Buildings constructed in CRZ III Area of Muttukadu Village, Thiruporur Taluk, Chengalpattu District by violating CRZ Regulations**

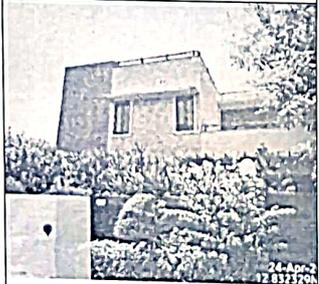
S.No	Location	GPS Coordinates	Ownership of the Land as per Revenue Records	Observation	Photograph of the building
1	Grama Natham Survey No. 137/1, 23, 24, 25, 26, Old SF. No. 107/1(Part) of Muttukadu village,	12.8316 33 N, 80.2474 05 E	Thiru Syed Azhar Basha (Grama Natham Survey No. 137/24,26), Natham Poramboke( Grama Natham	G+2 building under construction, which is a prohibited activity in CRZ III NDZ	

	Thiruporur Taluk, Chengalpattu District		Survey No. 137/1, 23, 25)		
2	Grama Natham Survey No. 137/1, 16, 17, 18, 19, 20, 21, 22 Old SF. No. 107/1(Part) of Muttukadu village, Thiruporur Taluk, Chengalpattu District	12.8319 96 N, 80.2474 68 E	<b>Tmt Wasima Nasrin</b> (Grama Natham Survey No. 137/20, 22), Thiru Manni Ramamoorthy Rajkumar Grama Natham Survey No. 137/17),Natham Poramboke( Grama Natham Survey No. 137/ 1, 16, 17, 18, 19, 21)	G+1 Building constructed, which is a prohibited activity in CRZ III NDZ	
3	Grama Natham Survey No. 137/1, 12, 13, 14, 15 Old SF. No. 107/1(Part) of Muttukadu village,	12.8321 60 N, 80.2474 93 E	<b>Tmt. Krithika Satish</b> (Grama Natham Survey No. 137/13, 15), Natham Poramboke ( Grama Natham Survey No. 137/1, 12, 14)	G+1 Building constructed, which is a prohibited activity in CRZ III NDZ	

  
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	Thiruporur Taluk, Chengalpattu District				
4	Grama Natham Survey No. 137/1, 3, 4, 5, 6, 7, 8, 9, 10, 11 Old SF. No. 107/1(Part) of Muttukadu village, Thiruporur Taluk, Chengalpattu District	12.8321 19 N, 80.2477 67 E	<b>Dr. Sai Satish</b> (Grama Natham Survey No. 137/3, 5, 7), Tmt. Krithika Satish(Grama Natham Survey No. 137/9, 11, 13, 15) Natham Poramboke ( Natham Survey No. 137/2, 4, 6, 8, 10, 12, 14)	G+1 building under construction, which is a prohibited activity in CRZ III NDZ	
5	SF. No. 138, 139, 140	12.8322 22 N, 80.2468 15 E	<b>Neha</b> <b>Indhuja,</b> <b>Vijay</b> <b>Indhuja</b> No. 2/3, 7 <sup>th</sup> Cross Street, 3 <sup>rd</sup> Floor, Shenoy Nagar, Chennai - 600030	G+1 Building which is a prohibited activity in CRZ III (NDZ)	

*And*  
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6	SF. No. 136/6, 7, 8, 9, 17, 18, 19, 20	12.8325 70 N, 80.2473 52 E	<b>Monika Reddy</b> No. 6/10, First Floor, Aklan Apartments, 2 <sup>nd</sup> cross street, Sterling Road, Nungambakkam, Chennai - 600034	G+1 Building which is a prohibited activity in CRZ III (NDZ)	
7	SF. No. 136/2, 3, 4, 5, 11, 12, 13, 14, 15, 16	12.8324 98 N, 80.2470 71 E	<b>Sirah Dheesawala, Farzana Dheesawala</b> Flat No. 12, 3 <sup>rd</sup> Floor, Sri Krishna Kutira, 21 (Old No. 11), Harrington Road, CHetpet, Chennai 600031	G+1 Building which is a prohibited activity in CRZ III (NDZ)	
8	SF No. 107/18, 20, 22 to 28, 30 to 35	12.8327 91N , 80.2473 62 E	<b>Tmt. Chirla Preethi Reddy</b> Plot No. 536, Road No. 26, beside MCR Institue,	G+1 Building which is a prohibited activity in CRZ III (NDZ)	

  
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			Jubilee Hills, Hyderabad 500033  <b>Thiru P. Amarnath Reddy (Current Owner)</b> Door No. 4/20, Subba Rao Avenue, 1 <sup>st</sup> Cross street, Chennai 600006		
9	SF 107/2 to 9	12.8329 70 N, 80.2474 31 E	<b>Dr Sai Sathish</b> New No. 260, TTK Road, - J J Road,, Alwarpet, Chennai 600018	Under Construction building which is a prohibited activity in CRZ III (NDZ)	
10	SF No. 106/15A2	12.8329 13 N, 80.2469 68 E	<b>Zeno International,</b> Plot No. 59/L, Velunayakar Street, ECR, Panayur,	Under Construction building which is a prohibited activity in	

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**DISTRICT COLLECTOR (9/15)  
CHENGALPATTU**

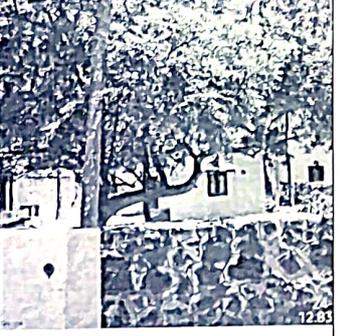
			Chennai – 600119  <b>Represented by</b> <b>Mr Kaniston</b> No. 8A, 6 <sup>th</sup> street, MGR Salai, Palavakkam, Chennai - 600041	CRZ III (NDZ)	
11	SF. No. 108/6I1B1B, 108/6I1B1B2, 108/6I1B2	12.8332 53 N, 80.2477 58 E	<b>Thiru Sathyan</b> Plot No. 29, VGP Selva Nagar Extension, Velachery, Chennai - 600042	G+2 Building which is a prohibited activity in CRZ III (NDZ)	
12	SF. No. 108/11, 108/12	12.8334 91 N, 80.2477 02 E	<b>Thiru Sudhir Babu</b> Door No. 401, New No. 75, Tower 1, Esplanade Apartments, Vaidyanathan	G+1 Building which is a prohibited activity in CRZ III (NDZ)	

  
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			street, Tondiarpet, Chennai - 600081		
13	SF No. 108/6I1B2B2	12.8336 52 N, 80.2477 36 E	<b>Thiru Saravana</b> No. 5, Amirtham Avenue, Bharani Street, Velachery, Chennai - 600042	G+2 Building which is a prohibited activity in CRZ III (NDZ)	
14	SF No. 108/6I1B2B1	12.8337 32 N, 80.2476 65 E	<b>Thiru Rajasekhar</b> No. 18-21, 1F, Heritage Apartment, Ormes Road, 4 <sup>th</sup> cross street, Kilpauk Garden, Kilpauk, Chennai - 600010	G+1 Building which is a prohibited activity in CRZ III (NDZ)	

15	SF No. 108/611B2A2	12.8338 92 N, 80.2477 17 E	<b>RK Nagarajan</b> No 1, Bruno Place, Kingsbury, London, NW9 8PW <u>risiyur.nagar ajan@gmail.c om</u> <b>Ph.No.:</b> <b>+4478509020 40</b> No. 10, Downing street, Muttukadu, ECR, Chennai - 603112	G+1 Building which is a prohibited activity in CRZ III (NDZ)	
16	SF. No. 106/8A3C1	12.8340 59 N, 80.2473 00 E	<b>Tmt Kavitha Nareshmodi</b> No. 21, Kasthuri Rangan Road, Alwarpet, Chennai 600018	S+2 Building which is a prohibited activity in CRZ III (NDZ)	

  
**DISTRICT COLLECTOR**  
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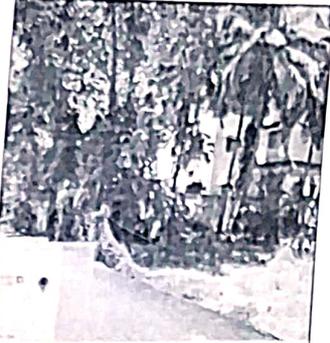
17	SF. No. 106/8A3A2	12.8340 81 N, 80.2468 59 E	<b>Thiru Maya Vedamurthy</b> No. 76, AB Block, 1 <sup>st</sup> street, Anna Nagar, Chennai - 600040	G+1 Building which is a prohibited activity in CRZ III (NDZ)	
18	SF. No. 106/19,20	12.8338 94 N, 80.2469 62 E	<b>Naresh Kumar Bandari, Dinesh Kumar Bandari</b> No. 121, Pycrofts Road, Royapettah, Chennai 600014	G+1 Building which is a prohibited activity in CRZ III (NDZ)	
19	SF No. 106/8A1A2	12.8339 51 N, 80.2464 01 E	<b>Tmt Aruna Subramania m</b> No. 18, Sriram Nagar, South Street, Alwarpet, Chennai - 600018	GF Building which is a prohibited activity in CRZ III (NDZ)	

*And*

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20	SF. No. 106/8A4B	12.8345 01 N, 80.2469 66 E	<b>Thiru Harinath</b> No. 3, PU Shanmugam Nagar, Kolathur, Chennai 600099	G+1 Building which is a prohibited activity in CRZ III (NDZ)	
21	SF No. 106/8A1E, 8A1F, 8A1G	12.8347 13 N, 80.2463 48 E	<b>Thiru Srinivasan, Radhika Srinivasan</b> Old No. 1, New Door No. 16/2, Windrose, Flat No. 2B, Bishop Garden Extension, Raja Annamalaipur am, 22 Chennai - 600028	G+1 Building which is a prohibited activity in CRZ III (NDZ)	

  
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22	SF. No. 106/8A3B	12.8342 50 N, 80.2465 69 E	<b>Tmt</b> <b>Malarvizhi</b> No.2/154, Sundar Sekar Garden ECR, Muttukadu, Thiruporur taluk, Chengalpattu District – 603112	G+1 Building which is a prohibited activity in CRZ III (NDZ)	
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The foregoing facts and documents related to the subject matter are submitted for the kind consideration of the Hon'ble Tribunal and for further orders.

Solemnly affirmed at Chennai  
on this the day of June 2025  
and signed in my presence.

  
**DISTRICT COLLECTOR**  
**CHENGALPATTU**

(15/15)

CHENGALPATTU